

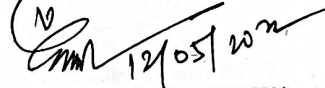
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI**

ORDER

The following transfers and postings are hereby made in official exigency with immediate effect.

Sl. No.	Name of the Officials	From	To
1.	Ms. Rita Singh W/o Sh. Raju Singh EC: 3099/36974187	Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi	Personal Assistant in the court of Sh. Sanatan Prasad, POLC, Rouse Avenue District Court, New Delhi
2	Sh. Aditya Tripathi S/o Sh. Kedar Nath Tripathi EC: 49952006	Sr. Personal Assistant in the court of Sh. Sanatan Prasad, POLC, Rouse Avenue District Court, New Delhi	Sr. Personal Assistant in the Office Pool, Rouse Avenue District Court, New Delhi
3	Ms. Priyanka Nagpal W/o Sh. Gulshan Nagpal EC: 3511/ 94285526	Personal Assistant in the court of undersigned	Personal Assistant in the Personal Office of the undersigned
4	Ms. Rupam Kumari D/o Sh. Anil Kumar Mishra EC: 65689345	Personal Assistant in the court of Ms. Sunena Sharma, Spl. Judge, (PC Act) CBI Rouse Avenue District Court, New Delhi	Personal Assistant in the Office Pool, Rouse Avenue District court, New Delhi
5	Ms. Sujata Prasad D/o Sh. M N Prasad EC: 30097786	Personal Assistant in the court of undersigned	Personal Assistant in the court of Ms. Sunena Sharma, Spl. Judge, (PC Act) CBI Rouse Avenue District Court, New Delhi
6	Ms. Kamla Thuwal W/o Sh. Lalit Kumar EC: 12102/42465752	Judicial Assistant in the Office Pool, Rouse Avenue District Court, New Delhi	Judicial Assistant in the Leave Section, Rouse Avenue District Court, New Delhi
7	Ms. Amita Aggarwal W/o Sh. Tarun Aggarwal EC: 81259743	JJA/Assistant Ahlmad in the Court of Ms. Vidhi Gupta Anand, ACMM, RADC, New Delhi	JJA/Assistant Ahlmad in the Court of Sh. Balwant Rai Bansal, Spl. Judge, (PC Act) CBI Rouse Avenue District Court, New Delhi

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.



(VINAY KUMAR GUPTA)


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi

Dated, Delhi the 12/5/22

2117-2147-D
No.: _____/F.7/P&T/Admn/RADC/2022

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I & II, Central District, Tis Hazari Courts, Delhi.
4. The Reader/Branch Incharge to the concerned Court/Branch.
5. The concerned officials.
6. The PS to the undersigned.
7. Dealing Official Leave Seat, RADC, Delhi
8. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
9. The Dealing Official, LAYERS seat, THC, Delhi
10. The Dealing Official T&P - I & II, Personal File/CR/Leave/Website Committee, THC, Delhi.


Principal District & Sessions Judge-cum-
Spl. Judge (PC-Act) CBI, RADC, New Delhi